

- (b) if so, the details thereof; and
- (c) if not, at what stage the procedure is in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Central Government after following due procedure accorded following approvals/clearances for establishment of an Integrated Steel Plant and Captive Port by POSCO-India Pvt. Limited in District Jagatsinghpur in Orissa:

- (i) The environmental clearance on 19.07.2007 to 4.0 MTPA Integrated Steel Plant with Captive Power Plant of 400 MW subject to stipulation of environmental safeguards;
- (ii) The CRZ clearance, on 15.05.2007 for a minor captive port;
- (iii) Stage-I forest clearance on 19.09.2008 for diversion of 1253.225 ha. of forest land, subject to stipulation of conditions;
- (iv) Stage-II forest clearance on 29.12.2009 for diversion of 1253.225 ha. of forest land, subject to certain conditions which *inter alia* includes that the rights of the tribal people will be settled as per the provisions of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 before implementation of the project. On 08.01.2010 State Government of Orissa was further informed that the Stage-II forest clearance issued was conditional subject to settlement of rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. The State Government was directed that no forest land should be handed over to the user Agency before settlement of rights under the above mentioned Act.
- (c) In view of the reply to part (a) and (b) above, does not arise.

Pollution in Delhi

654. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the level of pollution in the National Capital Territory of Delhi has gone up in comparison to other cities;
- (b) if so, the details thereof;
- (c) whether Government has formulated any policy to reduce pollution in Delhi including other cities of the country; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Out of the three pollutants namely, Sulphur Dioxide (SO₂), Particulate Matter, less than 10 micron (PM₁₀) and Nitrogen Dioxide (NO₂) monitored under National Air Monitoring Programme (NAMP) across 175 cities, towns and industrial areas in

427 locations, the levels of SO₂ have, in general, shown a decreasing trend and are within the limits while, the levels of PM₁₀ have been fluctuating, the levels of NO₂ are generally showing an increasing trend. In Delhi, a similar trend has been noticed during last three years.

During 2009, some other cities, e.g. Howrah, Asansol and Kolkata in respect of NO₂ and Jharia, Ludhiana and Khanna in respect of PM₁₀ showed higher levels than Delhi. The rise in PM₁₀ and NO₂ in Delhi during 2009 is partially attributable to on-going construction activities and infrastructure development for Common Wealth Games-2010.

(c) and (d) City-specific ambient air quality improvement programmes for 17 identified cities, including, *inter-alia*, Delhi, Lucknow, Jodhpur, Pune, Agra, Varanasi, Kanpur, Faridabad, Jharia, etc., have been formulated. Action Plan for Delhi is monitored by Bhure Lal Committee.

The Action Plan includes, *inter-alia*, strengthening of public transport, supply of cleaner fuel as per Auto Fuel Policy, use of beneficiated coal in thermal power plants, more stringent mass emission norms for new vehicles in select cities, 'Pollution Under Control' certificate system for in-use vehicles, strict implementation of emission norm in air polluting industries, etc. with a view to reduce pollution in cities.

National Action Plan on Climate Change

655. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that under the National Action Plan on Climate Change (NAPCC) announced by Government the 'National Mission for a Green India' has been mooted as one of the eight missions;

(b) if so, the details thereof;

(c) whether the mission document has been finalized; and

(d) if so, the details thereof and if not, by when it would be finalized?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (d) The 'National Mission for a Green India' is one of the eight missions under the National Action Plan on Climate Change (NAPCC) announced by the Government of India. The draft Green Indian Mission has been prepared and submitted to the PM Council on Climate Change for consideration and approval.

Critically polluted industrial clusters

656. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government, through Indian Institute of Technology, Delhi and 15 other reputed institutions has identified critically and severely polluted industrial clusters in the country;